

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

R.A. No. 230/94  
in  
O.A. No. 1643/89

New Delhi this 26th day of July 1994

Hon'ble Shri J.P. Sharma, Member (J)

Hon'ble Shri B.K. Singh, Member (A)

Shri R.K. Yadav,  
Son of Shri Tulsi Ram Yadav,  
Retired Station Superintendent,  
Western Railway, Bhagaga  
Jaipur Division,  
Jaipur.

.. Applicant

Vs

1. Union of India through  
The General Manager,  
Western Railway,  
Churchgate,  
Bombay.

2. The Chief Operations Manager,  
Western Railway,  
Headquaters Office,  
Churchgate,  
Bombay.

3. The Divisional Safety Officer,  
Western Railway,  
Jaipur.

.. Respondents

O R D E R

Hon'ble Shri J.P. Sharma, Member (J)

The Review Applicant filed the petition for reviewing the judgement dated 17.5.1994 rejecting his application under Section 19 of the Administrative Tribunal Act, 1985 filed on 25.8.1989 praying that the show cause notice issued by the Appellate Authority dated 27.6.1989 be quashed. We have considered the matter in greater detail and exhaustively dealt with the matter passing our judgement on the authority of the Hon'ble Supreme Court of Union of India Vs. Bhupendra Singh

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reported in 1994(1) Scale P 637. The applicant in this application has only taken the grounds which have been considered and rejected. The Review Application, therefore, is devoid of merit and is dismissed.



(B.R. Singh)

Member (A)



(J.P. Sharma)

Member (J)

\*Mittal\*